

- (ii) Rajasthan State Khadi and Village Industries Board; and
- (iii) Departmental Centres run by Khadi and Village Industries Commission.

The wool available in border districts of Rajasthan is relatively of finer quality suitable for production of apparel goods and as such production of woolen khadi has been organised to produce apparel goods, shawls and some quality of knit wear. These Centres are located as under :

- | | |
|----------------------|-----------------|
| Bikaner District : | 1. Bajju |
| | 2. Bikrampur |
| Jaisalmer District : | 1. Nachana |
| | 2. Vaikunthgram |
| | 3. Mayazalar. |
| Barmer District : | 1. Bawari |
| | 2. Dudhwa |
| | 3. Baisala |
| | 4. Baleba |
| | 5. Harsani |
| | 6. Shastrigram |
| | 7. Gunga; and |
| | 8. Gadhra Road. |

Besides these there is one Bhandar at Karanpur in Ganganagar District.

(b) The Khadi and Village Industries Commission (KVIC) is conducting its woollen khadi production and sales activity in these areas on 'no profit no loss' basis with the sole objective of sustaining employment opportunities in these sensitive areas.

(c) The target of production for the year 1985-86 for Khadi and Village Industries Commission's departmental activities has been tentatively fixed at Rs. 60 lakhs.

Expenditure incurred on Law Commission

2201. SHRI E. AYYAPU REDDY : Will the Minister of LAW AND JUSTICE be pleased to state the expenditure incurred on the Law Commission for the year 1982-83, 1983-84 and 1984-85 ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : The year wise breakup of the expenditure is as under :

1982-83	Rs. 11,33,936.00
1983-84	Rs. 12,71,615.00
1984-85	Rs. 13,14,946.00

Exploitation of Discoveries made by O.N.G.C.

2202. SHRI K. RAMAMURTHY : Will the Minister of PETROLEUM be pleased to state :

(a) whether during the past couple of years ONGC made as many as 75 discoveries which remain to be exploited as on date;

(b) if so, the reasons for not exploiting the new discoveries; and

(c) the steps being taken to exploit these at the earliest in view of the heavy drain on foreign exchange in importing crude oil ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Since 1975, ONGC have made hydrocarbon discoveries in 73 places. Out of these 17 have already been put on production.

(b) After discovery of oil the structure has to be assessed for commercial exploitation. Reservoir engineering studies have to be made and production facilities commissioned, which take time before actual production begins.

(c) Continuous efforts are being made to reduce this time gap by proper planning and expeditious procurement of material for establishment of transportation and production facilities.

[Translation]

L.P.G. Connections for Rajasthan

2203. PROF. NIRMALA KUMARI : Will the Minister of PETROLEUM be pleased to state :

(a) the quantity of cooking gas (LPG) allotted to Rajasthan during 1984-85;

(b) whether Government are aware of the difficulties being faced by people because